

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CA(CAA)-162(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 19.07.2018

NAME OF THE PARTIES: Podar Infotech and Entertainment Ltd.

SECTION : 230-232 of the Companies Act, 2013.

ORDER

At request of the Petitioner's Counsel, list this matter on 26.07.2018.

RAVIKUMAR DURAISAMY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)